

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016  
AND  
APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016**

**Dated: 18<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 215 OF 2016 & IA NO. 465 OF 2016**

**UJVN Ltd. .... Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Mr. Pradeep Misra  
Mr. Suraj Singh for R-2

**APPEAL NO. 283 OF 2016 & IA NO. 581 OF 2016**

**UJVN Ltd. .... Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1  
Mr. Pradeep Misra  
Mr. Suraj Singh for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **20-3-2019**.

**(S.D. Dubey)**  
**Technical Member**

*tpd/js*

**(Justice Manjula Chellur)**  
**Chairperson**